IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH: NEW DELHI (COURT-I)

(IB)-346((PB))-2017
-----	--------	------	--------

In the matter of :

Ashtech. Buildepro India (P) Ltd.

....PETITIONER

Vs.

M/s. Ambience (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 12.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner /Op. Creditor

12

For the Respondent/Corporate Debtor :-

ORDER

None is present for the parties.

The matter is finally adjourned to 02.11.2017 for the appearance of the petitioner, failing which, the matter will be dismissed for non-prosecution.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

12.10.2017